(11)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/570/ (IB)/2017

NAME OF THE PETITIONER(S)

: CHENNAI FERROUS INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: SUMANGALA STEEL PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. UIJAYAKOMAR

General Manager Sumanych Sted HUM

ORDER

Counsel for petitioner called absent. Shri R Vijayakumar, General Manager of the respondent company representing the respondent present and stated that the matter has been settled between the parties. He prayed time for filing the joint memo of compromise. Time extended at his request. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)